

Annexure-7

Name of the corporate debtor: VHM Industries Limited ; Date of commencement of CIRP: 16/12/2022 ; List of creditors as on: 27/03/2023

List of Operational creditors (Government Dues)

(Amount in ₹)

| Sr. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|--|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security Interest | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1 | MIDC, Amravati | 30.12.2022 | 105,130,605.00 | 105,130,605.00 | Unsecured | - | - | No | 0.00% | - | - | - | - | - |
| 2 | State Tax Dept of Gujrat | 23.12.2022 | 228,555.00 | 228,555.00 | Secured | - | - | No | 0.00% | - | - | - | - | - |
| 3 | MMRDA, Mankoli | 30.12.2022 | 3,994,624.00 | 3,994,624.00 | Unsecured | - | - | No | 0.00% | - | - | - | - | - |
| 4 | Income Tax Dept, Mumbai | 02.01.2023 | 19,323,647.00 | - | Unsecured | - | - | No | 0.00% | - | - | - | 19,323,647.00 | - |
| 5 | Provident Fund, Umargaon, Valsad (Code No.2425/2426) | 03.02.2023 | 82,367.00 | 82,367.00 | Unsecured | - | - | No | 0.00% | - | - | - | - | - |
| 6 | Employee State Insurance Corp (ESIC) | 04.02.2023 | 5,903,560.00 | 5,903,560.00 | Unsecured | - | - | No | 0.00% | - | - | - | - | - |
| 7 | Commissioner of Custom-NS-II | 06.02.2023 | 285,527,156.00 | 242,570,407.00 | Unsecured | - | - | No | 0.00% | - | - | 42,956,749.00 | - | - |
| 8 | ESIC - Fund AC No.1 (C-19 D-19 & 85B) | 20.02.2023 | 1,364,146.00 | 1,364,146.00 | Unsecured | - | - | No | 0.00% | - | - | - | - | - |
| 9 | Provident Fund Thane (Code No.2629) 1116 & 546 | 22.03.2023 | 6,736,227.00 | 6,736,227.00 | Unsecured | - | - | No | 0.00% | - | - | - | - | - |
| | | | 428,290,887.00 | 366,010,491.00 | | | | | | | | 42,956,749.00 | 19,323,647.00 | |

Note:

- Liability towards Pension Fund and Gratuity is being worked out by Management which shall be updated soon. These shall be dealt as per Sec. 36 (4) (a) (iii) of the Code as they are not part of Liquidation estate.
- EPFO - Amravati Claim is not yet received till 16.03.2023. Intimation to the department along with the request to submit their claim are sent thrice. However, we have not received any response.
- Corporate Debtor has filed the Ratification Request with Income Tax Department. The order is yet to receive. Considering the Rectification Request, the claim might get reduced by Rs. 1.12 Crores.